

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 113**  
**Appeal No.- 40/252/ND/2020**

**IN THE MATTER OF:**

Kalra Infradevelopers Pvt. Ltd. ... Appellant  
Vs  
ROC NCT of Delhi and Haryana ... Respondent

**Order under Section 252.**

**Order delivered on 29.10.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant :  
For the ROC :

**ORDER**

Matter is listed on 04.11.2020 for hearing.

Sd/-

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH**  
**MEMBER (J)**